

**DIVISION BENCH**

**ITEM NO.106**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.42/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 23<sup>rd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ALMIGHTY INFRAHEIGHTS PRIVATE LIMITED V/S BHOLA SINGH JAIPRAKASH CONSTRUCTION LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anang Kr. Shandilya alongwith : *For the Operational Creditor*  
Sh. Shubham Agarwal, Advs.

Sh. Rupendra Kumar Porwal, Adv. : *For the Corporate Debtor*

**ORDER**

- At the joint request made by both the Ld. Counsels representing the parties, the matter is adjourned for final hearing on 7<sup>th</sup> August, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**23<sup>rd</sup> July, 2024**

*Avaneesh Kumar Singh*  
*(Stenographer)*